

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

TUESDAY, MARCH 14, 2017

PRIVATE MEMBERS BUSINESS

1. Questions.
2. Dr. JEMINO MAWTHOH, MLA to call the attention of the Minister in-charge District Council Affairs under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "*The Shillong Times*" dated 28th February, 2017 under the caption "*NHRC directs EJH Dist admin to address border villagers plight*".
3. Motions.
4. Resolutions.

*Shillong,
The 10th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*